

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: August 09, 2012

No. 1777 / DR(S)/2012

Sri **Harish Kumar-I**, Additional District & Sessions Judge, Siddharthnagar to be Additional District & Sessions Judge/ Special Judge, Siddharthnagar vice Sri Prem Prakash Tiwari.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Siddharthnagar in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1778 / DR(S)/2012

Pursuant to Government office Memo No. 1299/ II-4-12-3(2)/ 98 TC dated 8.8.2012, Sri **Prem Prakash Tiwari**, Special Judge/ Additional District & Sessions Judge, Siddharthnagar is appointed/posted as Judicial Member, Commercial Tax Tribunal, Bench-I, Lucknow.

BY ORDER OF THE COURT,

Sd/-
(ANANT KUMAR)
REGISTRAR GENERAL

No. 320 / DR (S)/ 2012, Dated: Allahabad: August 09, 2012

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Chairman, Commercial Tax Tribunal, Lucknow
6. The Commissioner, Trade Tax, Lucknow.
7. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
8. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
9. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

10.

- S/Sri
(a) Prem Prakash Tiwari, Special Judge/ Additional District & Sessions Judge, Siddharthnagar.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

11. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
12. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
13. The Registrar (Confidential), High Court, Allahabad.
14. The Joint Registrar (I), High Court, Allahabad.
15. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
16. The Deputy Registrar (G), High Court, Allahabad
17. The Joint Registrar (Budget), High Court, Allahabad.
18. The Joint Registrar (Admin.), High Court, Allahabad.
19. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
20. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
21. The Section Officer (Admin. C Section), High Court, Allahabad.
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**(VIRENDRA KUMAR SRIVASTVA
DEPUTY REGISTRAR(SERVICES))**